

**GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION No.1431  
TO BE ANSWERED ON 14.03.2017**

**REDUCTION IN HAJ SUBSIDY**

**1431. SHRI NAZIR AHMED LAWAY:**

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether Government has proposed to reduce the Haj subsidy from 2017-18; and
- (b) if so, the reasons therefor?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF MINORITY  
AFFAIRS**

**(SHRI MUKHTAR ABBAS NAQVI)**

- (a) & (b) Supreme Court in the year 2012 directed the Central Government to progressively reduce the amount of Haj subsidy so as to completely eliminate within a period of 10 years. Accordingly, Haj subsidy has been gradually reduced since 2012-13.

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